

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P (IB) No.708/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh

2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19th February 2018, 10.30 A.M.

Name of the Company		Dipco Estates Pvt.LtdVs- Avani Projects & Infrastructure Ltd.		
			ži.	
Under Section		7 IBC		
SI. Name & Designat		nation of Authorized	Appearing on behalf of	Signature with
No.	. Representative (IN CAPITAL LETTERS)			date

1. Adv. Sarket Saranj

Corporate Debter Sald Say; 19/2/18

ORDER

Nobody is present from the financial creditor's side. Ld. Counsel for the corporate debtor is present.

List it on 28/03/2018 for hearing.

(Jinan K.R.) Member (J)

Sd

(V.P.Singh) Member (J)

Sd